Annexure - 5&6

List of operational creditors (Employees) as on 9-Jan-24
Note: Claims of workmen and employees have been considered, verified and admitted in line with Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016

SI. No.	Name of authorised of representative, if any		Name of employee	Details of claim received		Details of claim admitted				Amount of	Amount of any mutual	Amount of	Amount of	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicable	contingent claim	dues, th at may be set- off	claim not admitted	claim under verification	Remarks, if any
1	Workmen		380		81,82,752.00	81,82,752.00	Unsecured	No	0.07%	0	0	0	0	
2	Employees		18		76,86,545.00	76,86,545.00	Unsecured	No	0.06%	0	0	0	0	
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Total 1,58,69,29					1,58,69,297	1,58,69,297			0.13%	0	0	0	0	